



National Jal Jeevan Mission
Government of India, Ministry of Jal Shakti
Department of Drinking Water and Sanitation

Bharat Lal
Additional Secretary
&
Mission Director

D.O. No. 11048/4/2020-Water-DDWS dated the 24th April, 2020

Combating COVID-19 Pandemic
piped water supply to rural households under JJM

Dear *Secretary,*

In the ongoing drive to combat the COVID-19 pandemic, social distancing and regular handwash with soap, are some of the most effective measures to ward off infection by the Corona virus. In the lockdown phases, most family members in rural areas can minimize trips to fetch water from public stand posts, public hand pumps, wells, etc., if they have functioning household tap connections (FHTCs). The provision of FHTCs on priority to rural households will go a long way in practicing 'social/ physical distancing' in the context of getting safe water. The state governments are aware that during the lockdown period, Government of India in its guidelines dated 16.04.2020 (*copy enclosed*) has allowed construction activities related to drinking water supply in rural areas. Under the Jal Jeevan Mission (JJM), piped water supply is to be provided through FHTCs.

2. This Department has carried out State/ UT-wise reviews and it has been clearly brought out that in all such villages/ habitations where piped water supply system exists, and some households are getting water through public stand posts, FHTCs should be given to remaining households of the villages. Further, augmentation/ retrofitting work required in such water supply schemes should also be taken up without any further delay. Since August, 2019, it has been emphasized repeatedly that such low hanging fruits should be given top priority under the JJM.

3. In view of this, you are requested to review the village-wise position where piped water supply systems are in place and some families have to fetch water from public stand posts. In all such villages, it may please be ensured that remaining households are also given tap connection on priority and wherever required, augmentation/ retrofitting work is also taken up. It may kindly be noted that all such data is required to be updated on daily basis in the IMIS of the Department.

This may please be accorded highest priority.

With kind regards,

Yours sincerely,


[Bharat Lal]

Encl.: As above

Addl. Chief Secretary/ Prin. Secretary/ Secretary,
In-charge Rural Water Supply/ PHE Department,
All States/ UTs

Copy to: Eng-in-Chief/ Chief Engineer, Rural Water Supply/ PHE Department/ Water Supply Boards/
Nigam (All States/ UTs) for information and necessary action.


No. 40-3/2020-DM-I(A)
Government of India
Ministry of Home Affairs

North Block, New Delhi-110001
Dated 16th April, 2020

ORDER

In continuation of Ministry of Home Affairs's Order No. 40-3/2020-DM-I(A) Dated 15th April, 2020 and in exercise of the powers, conferred under Section 10(2)(I) of the Disaster Management Act, the undersigned, in his capacity as Chairperson, National Executive Committee, hereby orders to include the following in the consolidated revised guidelines for strict implementation by Ministries/ Departments of Government of India, State/Union Territory Governments and State/ Union Territory Authorities:

- I. **Sub-clause (viii) under Clause 6 'A' on All Agricultural and horticultural activities:**
 - viii. Collection, harvesting and processing of Minor Forest Produce (MFP)/ Non Timber Forest Produce (NTFP) by Scheduled Tribes and other forest dwellers in forest areas.
- II. **Sub-clause (iii) under Clause 6 'C' on on Plantations:**
 - iii. Bamboo, Coconut, Arecanut, Cocoa, spices plantation and their harvesting, processing, packaging, sale and marketing.
- III. **Sub clause (v) & (vi) under Clause 7 on Financial Sector:**
 - v. Non-Banking financial institutions (NBFCs) including Housing Finance Companies (HFCs) and Micro Finance Institutions (NBFC-MFIs) *with bare minimum staff.*
 - vi. Cooperative Credit Societies.
- IV. **Clause 16 (i) on construction activities in rural areas, includes, water supply and sanitation; laying/erection of power transmission lines and laying of telecom optical fiber and cable along with related activities.**


Home Secretary 16/04/2020

To

1. The Secretaries of Ministries/ Departments of Government of India
2. The Chief Secretaries/Administrators of States/Union Territories
(As per list attached)

Copy to:

- i. All members of the National Executive Committee.
- ii. Member Secretary, National Disaster Management Authority.